



By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/7760 IA

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court
Guwahati.

To, The District & Sessions Judge
Kamrup, Amingaon

Dated Guwahati, the 19th December, 2019.

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJKA/7839/2019 dated 07.12.2019.

Madam

With reference to the above, I am directed to inform you that Shri Pranab Sarma, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon, has been accorded permission to avail LTC for the block period 2018-2021, with his wife and son w.e.f. 24.12.2019 to 29.12.2019 to visit Ahmedabad, Bhuj and Kutch in Gujrat, by the shortest possible route, as per existing Rules.

Shri Sarma may be informed accordingly.

Yours faithfully,

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JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2019/7761-IA. dated 19.12.19

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Pranab Sarma, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon, for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

JT. REGISTRAR (VIGILANCE)